

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 5781

TO BE ANSWERED ON APRIL 3, 2018

CGEWHO

No. 5781 SHRIMATI SUPRIYA SULE:
DR. J. JAYAVARDHAN:
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:
DR. HEENA VIJAYKUMAR GAVIT:

Will the MINISTER OF HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether basic facilities like community centres have not been provided under Chennai Housing Scheme of Central Government Employees Welfare Housing Organisation (CGEWHO) even though possession of the flats to allottees have been given by the CGEWHO, if so, the details and the reasons therefor;
- (b) whether many of the flats allotted under Chennai Phase-II scheme have damaged roof and seepage causing hardships to people living there;
- (c) if so, whether the CGEWHO has carried out any survey to find out the number of houses which require immediate repairing and if so, the outcome thereof;
- (d) whether for construction of Chennai Phase III, the construction materials are transported through roads of Chennai Phase II causing lots of inconvenience to people;
- (e) if so, the reasons for not getting separate entrance for carrying construction materials to Chennai Phase III along with the corrective steps taken in the interest of allottees living in Chennai Phase II; and

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(f) whether the CGEWHO has completed the costing of Chennai Phase II projects, if so, the details thereof and if not, the reasons therefor and the time by which the costing of the projects is likely to be completed?

ANSWER

THE MINISTER OF STATE (INDEPENDENT) OF THE MINISTRY OF
HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

- a) CGEWHO has reported that all basic facilities have been provided under Chennai Phase II Housing Scheme. Further, a common community centre for both Chennai Housing Schemes i.e. Chennai Phase II and Phase III was sanctioned. After obtaining approval from Chennai Metropolitan Development Authority and Avadi Municipality, the construction work of Community Centre, has already started.
- b&c) No Madam. However, as and when any complaint is received with regard to seepage etc., immediate action is taken and rectification of the same is done as per commitment.
- d&e) Chennai Housing Scheme, Phase II & III are constructed as a single layout as approved by Chennai Metropolitan Development Authority and Avadi Municipality and the main approach road is being used for transportation of construction materials, as is being done in all similar mega housing projects.
- f) The costing of projects is stated to be completed with the financial closure of projects where no further activities, whether physical or financial, need to be undertaken by the CGEWHO. The pre-final cost of Chennai Phase II project has already been called while giving offer of Possession to all the allottees.
